

[Print](#)**Defective Case Register from 2026-03-06 to 2026-03-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/8918/2026	JAYADEBA BEHERA	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraphs not correct in declaration.
2	D-BLAPL/6822/2026	MILTON DAS	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Annex-3 not mentioned in the petition copy.Relationship not mentioned in the affidavit and also I.A
3	D-WP(C)/9364/2026	SATYANARAYAN MISHRA	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WA/8970/2026	BIBHUDHENDRA DASH	2026-03-06	1. Period of Delay 06 days delay. I.A. not filed. 2. page no.57 partially legible
5	D-WP(C)/9484/2026	ARJUNA CHARANA BEHERA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Signature of the petitioner no.7 in V.nama not tally with cause title.
6	D-WP(C)/9590/2026	MADHUMITA PANDA	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not mentioned in the affidavit.
7	D-WP(C)/8884/2026	AJIT CHANDRA MOHAPATRA	2026-03-06	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.
8	D-ABLAPL/6753/2026	RAJIB LOCHAN PATNAIK	2026-03-06	page no. 12 repeated.
9	D-MACA/9428/2026	PRASANTA KUMAR MAHALI	2026-03-06	Period of Delay 115 days
10	D-ABLAPL/6741/2026	MOHENDRA DALAI	2026-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page nos. 08 and 12 partially neat.
11	D-ABLAPL/6736/2026	SANTOSH CHANDRA ATABUDHI	2026-03-06	G.R.no. not furnished in the petition.
12	D-MACA/9417/2026	PRASANTA KUMAR MAHALI	2026-03-06	Period of Delay 164 days. Provision of Law insufficient.
13	D-MACA/9289/2026	SUBRAT SATPATHY	2026-03-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
14	D-CONTC/7751/2026	ADV	2026-03-06	1. Date of order not correctly furnished in 3rd line of the para no.5.

15	D-WP(C)/9607/2026	SUBHAM AGRAWAL	2026-03-06	Annexure-12 not correct in para -13.
16	D-WP(C)/9122/2026	SASWAT KUMAR ACHARYA	2026-03-06	1-COURT FEE IS DEFICIENT. Rs. 12/- to be paid.
17	D-RSA/407/2026	BHAWANI SANKAR PANIGRAHI	2026-03-06	1.Period of Delay 53 days.I.A for condonation of delay not Filed. 2. C.Fee Payable be corrected.
18	D-WP(C)/8878/2026	BIBHUTI BHUSAN BEHERA	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-WP(C)/9104/2026	TRILOCHAN BARIK	2026-03-06	Page nos 28 and 29 not neat.
20	D-WA/9379/2026	SIDHARTHA DAS	2026-03-06	i)Year of the date of disp. of wrongly mention in date chart. ii) Details of Anx-A-2 to Anx-8 not furnished in appeal memo. iii) wp (c) no mention in being aggrieved.iv) Affidavit not executed in appeal memo. v) No authorization of other appellants in affidavit of I.A. vi) Put up for SR after removal of defects.
21	D-WP(C)/9045/2026	BRAJA MOHAN SARANGI	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the petitioner Sanjay Kumar Singh to be corrected as per the Annex- nos. 1 and 2
22	D-WA/9336/2026	RAMAKRISHNA BISOI	2026-03-06	1.Court Fee Payable Rs 12/- Rs-6/- paid. Rs-6/- to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. Being aggrieved para not furnished. Put up for SR after removal of defect
23	D-WP(C)/9006/2026	DIPAK RANJAN MISHRA	2026-03-06	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Court fee of Rs.6/- not paid in the petition.2. Address of the opp.Parties no.1 to 4 not furnished in the cause title.
24	D-ABLAPL/6631/2026	SMRUTI RANJAN RAO	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Age of Deponent not mentioned in Affidavit. 2. Annexures not attested.
25	D-WA/9147/2026	KUNAL KUMAR SWAIN	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Legible copy of page no. 29 30 62 63 are to be filed.
26	D-WP(C)/9009/2026	BHABANI SANKAR PRADHAN	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.

27	D-ABLAPL/6640/2026	LAMBODOR ACHARI	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Para 4 missing in Petition
28	D-CRLMC/6708/2026	PRASANNA KUMAR NAYAK 1	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
29	D-WP(C)/9035/2026	KARUNAKAR RATH	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Writ petition not page marked in Index, as per record.
30	D-WP(C)/9005/2026	DIPAK RANJAN MISHRA	2026-03-06	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Address of the Opp.Parties no.1 to 4 not furnished in the cause title.2. Court fee of Rs.6/-not paid in the petition.
31	D-CRLMA/6698/2026	SURYAKANTA DWIBEDI	2026-03-06	3-AUTHENTICATION FEE IS DEFICIENT. A. fee Rs-1.10/- to be paid
32	D-WP(C)/9426/2026	MANORANJAN PADHI	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-BLAPL/6619/2026	PRABODHA CHANDRA NAYAK	2026-03-06	30-OTHER DEFECT (IF ANY) 1.In Index, page marking not done. Accordingly book mark will be made. 2. FIR copy not in order. 3. Free copy/ certified copy of Rejection order not filled. 4. Annexures as mentioned in the index not annexed in the application. 5. Put up for S.R there after
34	D-ABLAPL/6635/2026	SMRUTI RANJAN RAO	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Date of Charge sheet mentioned in Para 2 not correct. 2. Page 9 not signed. 3. Annexures not attested.
35	D-CRLMC/6730/2026	ASHOK KUMAR SAHOO	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition. 2.No. of S.T.Case under Annexur-1 does not tally with Index and para-1 of the petition.
36	D-WA/8606/2026	AISHWARYA DASH,A.S.C	2026-03-06	i) wp (c) no. not correctly mention in being aggrieved. ii) Respondent in appeal memo not party in wp(c). iii)Put up for SR after removal of defect
37	D-CONTC/8130/2026	ADV.	2026-03-06	1. IN AFFIDAVIT THE DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS 2. IN CAUSE TITLE THE CONTEMNER SHOULD BE OPP.NO 1 OF W.P(C) NO.6101/2025 AS PER ORDER PASSED
38	D-WP(C)/9608/2026	GOURAV KUMAR ROY CHOUDHURY	2026-03-06	14-NOT PROPERLY INDEXED.

39	D-WP(C)/9320/2026	PRADOSH PATTNAIK	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit not furnished in the petition and I.A.
40	D- BLAPL/6712/2026	IPSIT AUROBINDO ACHARYA	2026-03-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Village name of the Informant mentioned in Synopsis and para-2 of the petition be redacted. Thereafter, put up for S.R.
41	D-WA/8807/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-06	Further SR after filling of c copy of order
42	D- ABLAPL/6654/2026	SUNIL KUMAR PANDA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Paragraph declaration not correct.
43	D-RSA/8930/2026	AMIT PRASAD BOSE	2026-03-06	1.C.Fee Payable be corrected.2.The discrepancy in the name of R-4 as per Trial Court be reconciled.
44	D- ABLAPL/6812/2026	PRANGYANANDA PATTANAIAK	2026-03-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
45	D-WA/8857/2026	AUROVINDA MOHANTY	2026-03-06	Good ground not furnished, page no13 to 27 not available.
46	D-WP(C)/8926/2026	SWAPNA KUMAR OJHA	2026-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D- ABLAPL/6702/2026	BISWARANJAN DALAI	2026-03-06	Page No.9 and 11 Not legible
48	D- CONTC/7267/2026	ADV.	2026-03-06	PAGE NOS. 11 AND 12 NOT NEAT AND LEGIBLE
49	D-WP(C)/8892/2026	MANAS KUMAR CHAND	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
50	D-WP(C)/8941/2026	SOUMYA RANJAN MOHANTY	2026-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D- CRLMC/6492/2026	SURENDRA KUMAR BISWAL	2026-03-06	14-NOT PROPERLY INDEXED. 1. Page no.9 not filed
52	D-CRLA/6671/2026	PRIYA RANJAN SINGH	2026-03-06	Put up for S.R. after filing of c.copy or free copy of impugned judgement.
53	D-WA/8870/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-03-06	C. Copy of wp(c) not filed. i) Not correctly addressed to Honble Chief Justice.ii)For further S.R. reg. calculation of limitation after filing of C. Copy and removal of other defect.
54	D- CONTC/9183/2026	ADV.	2026-03-06	14-NOT PROPERLY INDEXED.
55	D- CONTC/8713/2026	ADV	2026-03-06	1. Or. dtd. 11-11-2025 vide annex.1 not tally with index.2. Ref. certificate not furnished

56	D-ABLAPL/6634/2026	SAILAZA NANDAN DAS	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 13 and 14 neat copy be filed. 2. Ann.2 and 3 neat copy be filed.
57	D-CMP/9116/2026	PRAVAT RANJAN SUTAR	2026-03-06	1. As per annex.1 to 3 and 6 OP. party nos. 4 and 5 not made party in C.T. and op. no.5 not made party in annex.10
58	D-WP(C)/8896/2026	BISWARANJAN MAHARATHA	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
59	D-ABLAPL/6639/2026	LAMBODOR ACHARI	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Complete petition not filed. Resubmit for SR after filing of the same.
60	D-CONTC/7717/2026	SASWATI MOHAPATRA	2026-03-06	1. Age of the petitioners Nos 8 to 24 26 and 27 not furnished in cause title.
61	D-CONTC/9333/2026	ADV	2026-03-06	wp (c) no. not mention in reference certificate.
62	D-CONTC/9024/2026	ADV.	2026-03-06	Para no. not correctly furnished in declaration.
63	D-ABLAPL/6662/2026	JNYANANANDA PANDA	2026-03-06	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R There after
64	D-CONTC/7172/2026	ADV.	2026-03-06	8-CAUSE TITLE NOT IN ORDER. i) Date of order not correctly furnished in Index..ii) Name of the contemnor not furnished in cause title.iii) Address of the petitioner in cause title not tally with Affidvit.iv) Sl no. 4 of the affidavit not correct
65	D-WP(C)/8897/2026	SHIVSANKAR MOHANTY	2026-03-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Page 21 and 22 not neat. Date of True copy of order vide annex-3 not tally with Index.
66	D-WP(C)/8939/2026	SWAPNA KUMAR OJHA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Para 17 has been marked as para 14 at page 19. 2. Prayer not proper.
67	D-CMP/9167/2026	DWARIKA PRASAD MOHANTY	2026-03-06	1. Name of the plaintiffs and defendants not properly described in C.T. as per annex.8.2. Title suit no. 253/1992 vide annex.8 mentioned but or.dtd. 12-02-2026 passed in C.S. no.253/1992 .3. Year of the T.S.and C.S in para no.4 6 and 9 not tally with annex 3 and 4.
68	D-CRLA/3883/2026	BRAHMANANDA TRIPATHY	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 34 days delay.I.A. not filed 2.Court fee Rs.89/- not paid on v.nama and

				counsel not signed on V>Nama 3. Name of trial court not furnished in being aggrieved.
69	D-ABLAPL/6652/2026	BHARAT JALLI	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Petition page 1 to 8 not signed.
70	D-CONTC/9254/2026	ADV.	2026-03-06	Date of order wrongly mention in para no. 2
71	D-WP(C)/8903/2026	MAHITOSH SINHA	2026-03-06	30-OTHER DEFECT (IF ANY) Date of copy of General notice vide annex-4 not tally with Index.
72	D-BLAPL/6782/2026	RAJIBA BIHARI MISHRA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Annexure-1 not attested.
73	D-ABLAPL/6629/2026	SOUMYA RANJAN MOHANTY	2026-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Date of filing not mentioned by the Advocate at page 6. 2. Ann.1 not marked and not attested. 3. Copy of written FIR not attached with Ann.1.
74	D-CRLMP/39435/2025	AJAYA KUMAR PRADHAN	2026-03-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of Victim/ Informant from the Index,synopsis,date chart of the petition.
75	D-RSA/7866/2026	PADMANAV CHOUDHURY	2026-03-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
76	D-WP(C)/8542/2026	RUDRA NARAYAN PARIJA	2026-03-06	Page nos 29 to 32 not neat
77	D-CONTC/8936/2026	ADV.	2026-03-06	1. Page nos. 15 29 and Index page not attested. 2. Date of order not correctly furnished in cause title.
78	D-WP(C)/9034/2026	AKSHAYA KUMAR PANDEY	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
79	D-CRLMC/6637/2026	PRATIK DASH	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of father of the deponent in affidavit does not tally with cause title.
80	D-WP(C)/8535/2026	RANJAN KUMAR ROUT	2026-03-06	Annexures 5 6 and 7 not filed as per index.Page no. 27 not neat.
81	D-WP(C)/9218/2026	SOUMYA JYOTI BISWAL	2026-03-06	30-OTHER DEFECT (IF ANY) Address of the Respondent no-2 not mentioned in the cause title.

82	D-CRLMC/6624/2026	SOUMYA MISHRA	2026-03-06	30-OTHER DEFECT (IF ANY) C.Copy of under Annexure-1 to be filed.
83	D-BLAPL/6677/2026	CHANDRAKANTA NAYAK	2026-03-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim mentioned in para-4 of the petition be redacted.Thereafter, put up for S.R
84	D-ABLAPL/6617/2026	TANMAY MISHRA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Prayer not proper. 2. Paragraph declaration left blank. 3. Ann.1 page 84 marked as page 88. 4. Ann.2 page 103 not properly filed.
85	D-WP(C)/8554/2026	SANTOSH KUMAR SAMANTARAY	2026-03-06	Name of petitioner not correct in affidavit
86	D-BLAPL/6791/2026	SATYABRATA DASH	2026-03-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
87	D-BLAPL/6653/2026	SUNIL KUMAR PANDA	2026-03-06	Case pending before the Lower Court incorrectly mentioned in prayer of the petition.
88	D-WA/9229/2026	SUBHA BIKASH PANDA, A.G.A	2026-03-06	complete address of resp.not furnished in C.T. as per annex.3
89	D-CONTC/7499/2026	ADV.	2026-03-06	1. Father name of the petitioner in Affidavit not tally with cause title.
90	D-WP(C)/9401/2026	AKSHAYA KUMAR PANDEY	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
91	D-WP(C)/9724/2026	BIBHUTI RANJAN SWAIN	2026-03-06	nnexure-7 not mentioned in averments.
92	D-BLAPL/6805/2026	PUSPAMITRA MOHAPATRA	2026-03-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
93	D-CRLMP/6553/2026	ATUL TRIPATHY	2026-03-06	PAGE NO.20 NOT LEGIBLE
94	D-BLAPL/6608/2026	SAUBHAGYA KETAN NAYAK	2026-03-06	30-OTHER DEFECT (IF ANY) 1. In affidavit, signature of the deponent is not tally with that of name furnished in the affidavit.
95	D-CONTC/7508/2026	ADV	2026-03-06	1. Sl. no.2 not correctly furnished in Affidavit. 2. Not properly Indexed
96	D-CRLMC/6642/2026	MANAS KUMAR CHAND	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration.2. Provision of Law not correctly

				furnished in the cause title.3. Consolidated cause title in I.A. to be filed.
97	D-WP(C)/8931/2026	JAGAJIBAN PRADHAN	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index.2. Date of order under Annexure-1 does not tally with Index and para-7 of the petition.
98	D-ABLAPL/6632/2026	PRATAP CHANDRA MISHRA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 13 not legible. 2. Ann. 2 not legible. 3. PS case No. and date mentioned in Para 5 not correct.
99	D-BLAPL/6696/2026	TAPAN KU. JENA SAMANTA	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No. 10 not legible.
100	D-WP(C)/9154/2026	LAXMIDHAR PANGARI	2026-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 123 505 506 and 507 not neat
101	D-CRLLP/6644/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-03-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
102	D-WP(C)/6399/2026	JYOTI RANJAN KAR	2026-03-06	1. Deficit court fee Rs5/- not paid on C.T. 2 . O.P. - 2 not signed in V.nama
103	D-WP(C)/9046/2026	BRAJA MOHAN SARANGI	2026-03-06	Copy of Annex-2 not filed
104	D-RSA/8750/2026	TANMAY MISHRA	2026-03-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
105	D-BLAPL/6813/2026	SAILAZA NANDAN DAS	2026-03-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 and 37 not neat.
106	D-WA/9044/2026	BISWABARA DASH,A.S.C	2026-03-06	8-CAUSE TITLE NOT IN ORDER. A1. As per annex.1 correct address of A-2 NOT CORRECTLY FURNISHED IN C.T.2. OP-5 in the W.P(c) is not made party.
107	D-CONTC/9065/2026		2026-03-06	i) Page mark not correctly mention in Index and book mark. ii) wp(c) no. not correctly mention in date chart.
108	D-WP(C)/9149/2026	CHITTA RANAJAN DAS	2026-03-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-WP(C)/8935/2026	SURYAKANTA DASMOHAPATRA	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.22 to 36 not neat and legible.2. Paragraph no not correctly furnished in declaration of the I.A.

110	D-CRLMC/6643/2026	SURESH CHANDRA PRADHAN	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WA/8981/2026	BIBUDHENDRA DASH	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 06 days delay. I.A. not filed. 2. page no.60 not legible.
112	D-WP(C)/8913/2026	SHASHI BHUSAN JENA	2026-03-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annex.10 not correctly furnished in C.T. as per or. dtd.14-8-2025 vide annex.9. 2. SL.NO.2 of affidavit not proper.
113	D-RSA/8284/2026	SOURAV SUMAN BHUYAN	2026-03-06	Annexures No-1 and 2 be properly arranged in the Index
114	D-CRLMC/6645/2026	CHINMAYA KUMAR SAHU	2026-03-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.
115	D-BLAPL/6693/2026	SURYAKANTA DWIBEDI	2026-03-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-BLAPL/6638/2026	ABHISHEK MOHANTY	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Paragraph of the application not properly furnished. 2. After page 27 another page left blank 3.Put up for S.R there after
117	D-CRLMC/6660/2026	DINESH RAY	2026-03-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition.2. Page nos.13 to 16 not neat.
118	D-WA/8602/2026	AISHWARYA DASH,A.S.C	2026-03-06	i) WP (c) no. not correctly mention in being aggrieved. ii) Respondent in appeal memo not party in wp(c). iii) Put up for SR after removal of defect.
119	D-WA/8986/2026	BIBUDHENDRA DASH	2026-03-06	1. Period of Delay 06 days delay .I.A. not filed 2.page nos. 28 29 and 58 not legible
120	D-WP(C)/8915/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-06	1. Age of the deponent not tally with C.T.
121	D-WP(C)/8937/2026	SURYAKANTA DASMOHAPATRA	2026-03-06	30-OTHER DEFECT (IF ANY) 1. Ann.2 not attested. 2. Ann.3 page 34 not filed. Page 44 marked as page 41.
122	D-CONTC/7344/2026	SUSHREE SANGITA PASAYAT	2026-03-06	COPY OF CAUSE TITLE IN W.P(C) NO.15976/2025 BE FILED THEN PUT UP FOR SR

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 06-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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